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Title: Introduction of The Good Samaritan(Protection From Civil And Criminal Liabilities) and Miscellaneous Provisions Bill, 2014.

SHRIMATI KIRRON KHER (CHANDIGARH): Sir, I beg to move for leave to introduce a Bill to provide for protection to Good Samaritans from civil and criminal liabilities by establishing supportive legal environment; constitution of Good Samaritans Authority; obligations of hospitals and clinics and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for protection to Good Samaritans from civil and criminal liabilities by establishing supportive legal environment; constitution of Good Samaritans Authority; obligations of hospitals and clinics and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRIMATI KIRRON KHER : Sir, I introduce the Bill.

**15.56 hrs.**